NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 206/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th September, 2016, 10.30 A.M

Name of the		IDFC Bank Limited		* .
Company		-Versus- Coastal Projects Limited & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
. 1	Ronjobali Victor hu Mani God	?, New	for responent NOS. 1 to 4	14/2/1016

ORDER

Ld. Counsels for the Respondent No. 1 to 4 are present. None appeared on behalf of the petitioners.

Ld. Counsels for the Respondent No. 1 to 4 prayed for dismissal of the petition as no one was present on 23rd August, 2016 also.

No one appeared on behalf of the petitioners today. Petitioners were not also present on 23rd August, 2016. Hence, the petition is dismissed for default.

Interim order, if any, is vacated.

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(S. Vijayaraghavan) Member (T) Sd-

(Vijai Pratap Singh) Member (J)